

(b) if so, whether any potential site has been identified and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No, Sir.

(b) Does not arise.

Increase in crimes against women

364. SHRI AHMED PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an increase in crimes against women in the past one year, if so, the details thereof; and

(b) the State-wise data of FIRs registered and conviction secured in crimes against women during last five years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) As per information provided by the National Crime Records Bureau (NCRB), an increase of 9.2% was reported under crime against women during 2014 over 2013 (from 3,09,546 cases in 2013 to 3,37,922 cases in 2014). Crime head-wise total number of cases reported under crime against women and cases reported and cases convicted during 2010-2014 is given in Statement (*See* below).

As per the seventh schedule to the Constitution of India 'Police' and 'Public Order' are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations.

Statement

*State/UT wise cases registered (CR) and cases convicted (CV)
under total crime against women during 2010-2014*

| Sl.No. | State/UT | 2010 | | 2011 | | 2012 | | 2013 | | 2014 | |
|--------|-------------------|-------|------|-------|------|-------|------|-------|------|-------|------|
| | | CR | CV | CR | CV | CR | CV | CR | CV | CR | CV |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 1. | Andhra Pradesh | 27244 | 3166 | 28246 | 2243 | 28171 | 2086 | 32809 | 2228 | 16512 | 835 |
| 2. | Arunachal Pradesh | 190 | 11 | 171 | 15 | 201 | 24 | 288 | 15 | 351 | 9 |
| 3. | Assam | 11555 | 522 | 11503 | 762 | 13544 | 430 | 17449 | 394 | 19139 | 516 |
| 4. | Bihar | 8471 | 861 | 10231 | 1031 | 11229 | 682 | 13609 | 812 | 15383 | 525 |
| 5. | Chhattisgarh | 4176 | 860 | 4219 | 842 | 4228 | 1050 | 7012 | 1170 | 6255 | 1528 |
| 6. | Goa | 140 | 13 | 127 | 12 | 200 | 6 | 440 | 11 | 488 | 14 |
| 7. | Gujarat | 8148 | 228 | 8815 | 157 | 9561 | 199 | 12283 | 217 | 10837 | 174 |
| 8. | Haryana | 5562 | 903 | 5491 | 952 | 6002 | 852 | 9089 | 1190 | 8974 | 690 |
| 9. | Himachal Pradesh | 1028 | 51 | 997 | 72 | 912 | 72 | 1478 | 111 | 1517 | 69 |
| 10. | Jammu and Kashmir | 2611 | 145 | 3146 | 143 | 3328 | 219 | 3509 | 252 | 3321 | 105 |
| 11. | Jharkhand | 3087 | 618 | 3132 | 719 | 4536 | 764 | 6506 | 982 | 5972 | 785 |
| 12. | Karnataka | 8807 | 511 | 9594 | 488 | 10366 | 378 | 12027 | 369 | 13914 | 354 |
| 13. | Kerala | 9463 | 637 | 11288 | 580 | 10930 | 610 | 11216 | 690 | 11380 | 549 |

| | | | | | | | | | | | |
|-----|----------------|--------|-------|--------|-------|--------|-------|--------|-------|--------|-------|
| 14. | Madhya Pradesh | 16468 | 4177 | 16599 | 5027 | 16832 | 3181 | 22061 | 4220 | 28678 | 5771 |
| 15. | Maharashtra | 15737 | 565 | 15728 | 625 | 16353 | 598 | 24895 | 768 | 26693 | 923 |
| 16. | Manipur | 190 | 1 | 247 | 4 | 304 | 0 | 285 | 3 | 337 | 4 |
| 17. | Meghalaya | 261 | 7 | 269 | 4 | 255 | 9 | 343 | 9 | 388 | 13 |
| 18. | Mizoram | 170 | 159 | 167 | 84 | 199 | 118 | 177 | 102 | 258 | 139 |
| 19. | Nagaland | 41 | 33 | 38 | 34 | 51 | 22 | 67 | 42 | 67 | 22 |
| 20. | Odisha | 8501 | 485 | 9433 | 564 | 11988 | 653 | 14173 | 428 | 14606 | 429 |
| 21. | Punjab | 2853 | 497 | 2641 | 448 | 3238 | 388 | 4994 | 800 | 5425 | 637 |
| 22. | Rajasthan | 18182 | 2072 | 19888 | 2355 | 21106 | 2761 | 27933 | 3192 | 31151 | 3659 |
| 23. | Sikkim | 42 | 6 | 55 | 18 | 68 | 11 | 93 | 106 | 110 | 46 |
| 24. | Tamil Nadu | 6708 | 1749 | 6940 | 1316 | 7192 | 1060 | 7475 | 1512 | 6325 | 1185 |
| 25. | Telangana | | | | | 0 | 0 | 0 | 0 | 14136 | 504 |
| 26. | Tripura | 1678 | 95 | 1358 | 89 | 1559 | 279 | 1628 | 140 | 1615 | 107 |
| 27. | Uttar Pradesh | 20169 | 10307 | 22639 | 10204 | 23569 | 5757 | 32546 | 5672 | 38467 | 5279 |
| 28. | Uttarakhand | 1074 | 499 | 996 | 305 | 1067 | 607 | 1719 | 435 | 1395 | 283 |
| 29. | West Bengal | 26125 | 435 | 29133 | 448 | 30942 | 607 | 29826 | 609 | 38299 | 422 |
| | TOTAL STATE(S) | 208681 | 29613 | 223091 | 29541 | 237931 | 23423 | 295930 | 26479 | 321993 | 25576 |
| 30. | A & N Islands | 85 | 0 | 51 | 1 | 49 | 5 | 106 | 8 | 115 | 12 |
| 31. | Chandigarh | 141 | 44 | 156 | 24 | 241 | 23 | 488 | 54 | 432 | 65 |

Written Answers to

[2 December, 2015]

Unstarred Questions 151

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
|-------------------|---------------|--------|-------|--------|-------|--------|-------|--------|-------|--------|-------|
| 32. | D & N Haveli | 30 | 6 | 18 | 1 | 16 | 3 | 21 | 0 | 21 | 0 |
| 33. | Daman and Diu | 14 | 0 | 11 | 1 | 11 | 1 | 24 | 0 | 15 | 1 |
| 34. | Delhi UT | 4518 | 586 | 5234 | 687 | 5959 | 1176 | 12888 | 923 | 15265 | 1005 |
| 35. | Lakshadweep | 1 | 0 | 0 | 2 | 2 | 0 | 3 | 0 | 4 | 0 |
| 36. | Puducherry | 115 | 21 | 89 | 9 | 61 | 9 | 86 | 12 | 77 | 1 |
| TOTAL UT(s) | | 4904 | 657 | 5559 | 725 | 6339 | 1217 | 13616 | 997 | 15929 | 1084 |
| TOTAL (ALL INDIA) | | 213585 | 30270 | 228650 | 30266 | 244270 | 24640 | 309546 | 27476 | 337922 | 26660 |

Total crime against women includes rape, attempt to commit rape*, kidnapping and abduction of women, dowry deaths, assault on women with intent to outrage her modesty, insult to the modesty of women, cruelty by husband or his relatives, importation of girls from foreign country, abetment of suicides of women*, cases under Dowry Prohibition Act, Indecent Representation of Women (P) Act, The Commission of Sati Prevention Act, Protection of Women from Domestic Violence Act* and Immoral Traffic (P) Act (for women only)*

Source : Crime in India

Note : Disposal of cases/persons by police/courts may also includes cases/persons of previous years also.

Note : "*" data started collection since 2014.